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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI



## + <u>BAIL APPLN. 364/2024 & CRL.M.A. 3175/2024,</u> CRL.M.A. 3176/2024

SULEMAN SAMAD ..... Applicant

Through: Mr. Shikhar Khare, Mr.

Shahzeb Ahmed and Mr. Adeel Ahmad Khan, Advs.

versus

STATE OF NCT OF DELHI ..... Respondent

Through: Mr. Pradeep Gahalot, APP

for the State with Ms. Shefali Kaushik, Adv. with W/SI Km. Banti, PS Vasant Vihar and W/SI

Jennifer (main IO).

CORAM:
HON'BLE MR. JUSTICE AMIT MAHAJAN
ORDER

% 23.04.2024

Renotify on 02.05.2024.

AMIT MAHAJAN, J

**APRIL 23, 2024** 'ΚΦΚ'